

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE

LOK SABHA  
UNSTARRED QUESTION NO. 2104  
Answered on Friday the 6<sup>th</sup> May, 2016/Vaisakha 16, 1938(SAKA)

**Release of Funds to States**

2104. SHRI LADU KISHORE SWAIN

Will the Minister of FINANCE be pleased to state:

- (a) the amount released to States under various heads as recommended by the Central Finance Commissions during each of the last three years;
- (b) the amount of cesses and surcharges collected and appropriated for these purposes, during the same period;
- (c) the differential costs to be made to States on account of pay revision of employees; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR FINANCE  
(SHRI JAYANT SINHA)**

- (a) During the last three years, award periods of the two Central Finance Commissions were in force. In 2013-14 and 2014-15 recommendations of the Thirteenth Finance Commission (award period 2010-15) were being implemented and during 2015-16 recommendations of the Fourteenth Finance Commission (award period 2015-20) were being implemented. The details of amount released to States including Grant –in-aid as recommended by the respective Finance Commission during the last three years are given in **Annexure-I**.
- (b) The amount of cesses and surcharges collected are not shareable with the States, therefore not appropriated for these purposes.
- (c) & (d) No such proposal is under consideration.

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## Annexure-I

(Rs. in crores)

Head-wise Release of Devolution and Grant-in-aid to the States during the last three Years.

Head/component	Thirteenth Finance Commission		Fourteenth Finance Commission
	2013-14	2014-15	2015-16
Corporation Tax	107295.76	118235.01	159741.57
Taxes On Income	70651.02	84431.14	110933.32
Wealth Tax	294.56	319.19	38.81
Customs	52054.06	54758.54	81248.43
Union Excise Duties	36764.46	30920.39	67717.22
Expenditure Tax	0	2.86	3.48
Other Taxes	-0.03	-0.08	372.24
Service Tax	51169.77	49141.4	86137.89
<b>Total of Devolution (A)</b>	<b>318229.59</b>	<b>337808.46</b>	<b>506192.96</b>
Non Plan Revenue Deficit	10074.00	7550	48905
Performance Incentive	0.00	0	NA
Local Bodies (Rural and Urban)	21593.77	22399.13	26917.77
State Disaster Response Fund	6034.09	5629.45	8756.01
Capacity Building	65.00	136	NA
Justice Delivery	214.61	426.84	NA
Unique Identifications	59.14	132.51	NA
District Innovation Fund	17.50	73.79	NA
Infant Mortality Rate	1500.00	2000	NA
Employee and Pension Data Base	17.50	32.5	NA
Statistical System	70.60	119	NA
Elementary Education Education	5013.00	4648	NA
Forests	1050.48	1137.05	NA
Renewable Energy	0	4992.14	NA
Water Sector Management	0	184	NA
Maintenance of Roads & Bridges	4600.00	5955.9	NA
State Specific Needs	3594.86	6397.02	NA
NDRF	4649.94	3460.88	12451.96
<b>Total of Grant - in aid(B)</b>	<b>58554.48</b>	<b>65274.21</b>	<b>97030.74</b>
<b>GRAND TOTAL(A+B)</b>	<b>376784.07</b>	<b>403082.67</b>	<b>603223.70</b>

Notes:- (NA) Fourteenth Finance Commission has not recommended these grants for its award period.

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